

(b) As per the data available, the production of meat products in the country is 6095060 MT (Source: FAO) in the year 2010, whereas the export is 409057 MT (Source: UNCOMTRADE). The share of meat products exported out of total meat production works out to 7%. There is further scope for increasing exports, and for tapping this potential.

(c) No Sir, as per the current foreign trade policy, the export is allowed on production of a certificate from the designated veterinary authority of the state, from which the meat or offals emanate, to the effect that the meat or offals are from buffaloes which are not being used for breeding and milch purposes.

**New guidelines for export promotion from SEZs**

7. SHRI S. THANGAVELU:

SHRI A. ELAVARASAN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has issued new guidelines for promoting exports from Special Economic Zones (SEZs) since exports from these Tax free zones had been falling for the past couple of years due to imposition of Minimum Alternate Tax (MAT) and Dividend Distribution Tax (DDT);

(b) if so, the details thereof;

(c) whether Government has also extended some promotional schemes and incentives to exporters to tap new markets with the aim to increase outbound shipments by 20 per cent this fiscal; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) No Sir. Exports from the SEZs have increased from Rs. 3,15,867.85 crore in 2010-11 to Rs. 3,64,477.73 crore in 2011-12, registering a growth of 15.39%. The total exports from SEZs during the first quarter of the current financial year 2012-13 (April-June, 2012) have been to the tune of Rs. 1,18,321.56 crore approximately registering a growth of 64% over the exports of corresponding period of the previous financial year.

(c) No Sir.

(d) Does not arise.